

**INCOME TAX APPELLATE TRIBUNAL  
[ DELHI BENCH "SMC": NEW DELHI ]**

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER  
AND  
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER  
(Through Video Conferencing)**

ITANo. 9893/Del/2019  
(Assessment Year: 2011-12)

Total Share Services Pvt. Ltd., 312, 3 <sup>rd</sup> Floor, Vishwa Sadan Building, District Centre, Janakpuri, New Delhi – 110 058. <b>PAN: AADCT3679G</b>	Vs.	ITO,  Ward : 25 (3)  New Delhi
(Appellant)		(Respondent)

Assessee by :	Shri Vinod Minocha, C. A.;
Revenue by:	Shri R. K. Gupta, Sr. D. R.;
Date of Hearing :	10/08/2021
Date of pronouncement :	10/08/2021

**ORDER**

**PER PRASHANT MAHARISHI, A. M.**

1. This appeal is filed by the assessee against the order of the ld. CIT (Appeals)-9, New Delhi, dated 20.10.2019, for assessment year 2011-12.
2. At the time of hearing the counsel of the assessee submitted that the assessee has opted to settle the dispute under The Direct Tax Vivaad Se Vishwas Act, 2020 and has filed the requisite declaration. Form No. 3 has been issued to the assessee on 23.10.2020 and also received Form No. 5 on 10.12.2020. In view of this the above appeal was requested to be withdrawn.
3. The ld. DR did not have any objection to this.
4. In view of the above facts that Form No. 5 has been issued to the assessee on 10.12.2020 and the dispute in this appeal has been settled under The

Direct Tax Vivaad Se Vishwas Act, 2020, the appeal of the assessee is treated as withdrawn and hence dismissed.

Order pronounced in the open court on : 10/08/2021.

**Sd/-  
( AMIT SHUKLA )  
JUDICIAL MEMBER**

**Sd/-  
(PRASHANT MAHARISHI)  
ACCOUNTANT MEMBER**

Dated : 10/08/2021.

\*MEHTA\*

Copy forwarded to

1. Appellant;
2. Respondent
3. CIT
4. CIT (Appeals)
5. DR:ITAT

ASSISTANT REGISTRAR  
ITAT, New Delhi

Date of dictation	10.08.2021
Date on which the typed draft is placed before the dictating member	10.08.2021
Date on which the typed draft is placed before the other member	10.08.2021
Date on which the approved draft comes to the Sr. PS/ PS	10.08.2021
Date on which the fair order is placed before the dictating member for pronouncement	10.08.2021
Date on which the fair order comes back to the Sr. PS/ PS	10.08.2021
Date on which the final order is uploaded on the website of ITAT	10.08.2021
date on which the file goes to the Bench Clerk	10.08.2021
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the order	